

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
(DIVYANGJAN)

**RAJYA SABHA**

**UNSTARRED QUESTION NO-3808**  
ANSWERED ON- 25/03/2026

**APPROVAL RATE OF UDID**

3808. SMT. SAGARIKA GHOSE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is cognisant of the fact that applications under the Unique Disability ID (UDID) scheme are facing an average processing delay of nearly 200 days;
- (b) the reasons for such prolonged delays in processing applications and the corrective measures undertaken or proposed to expedite approvals;
- (c) whether Government has conducted awareness drives or registration camps to ensure maximum coverage of eligible persons with disabilities under the UDID scheme; and
- (d) State-wise details of the total number of UDID applications received and approved, along with the corresponding number of Persons with Disabilities (PwDs), as per the latest available data?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI B. L. VERMA)

(a): The Unique Disability Identity (UDID) sub scheme is a flagship initiative of the Government of India. Under the UDID sub scheme, an online centralized platform namely UDID portal (<https://swavlambancard.gov.in/>) has been instituted where hospitals authorized by the respective State/UT Governments have been onboarded for issuance of disability certificates and Unique Disability Identity (UDID) cards to the eligible divyangjan.

As per UDID portal, the average processing time across States/UTs ranges from two days to more than 600 days. This provision has been implemented to strengthen monitoring of the UDID process.

(b): The Central Government acts as a policymaker and facilitator of the centralized online UDID portal, while the issuance of UDID cards is undertaken by notified hospitals authorized by the respective State/UT Governments based on disability assessment. Since disability certification and card issuance require medical evaluation and infrastructure under the purview of States/UTs, the pace, reasons for delay, and timelines depend on the availability of medical infrastructure and specialists in the concerned States/UTs. However, the central

government has undertaken following steps to make the Disability certification system uniform, standardized and hassle free for the Hospitals as well as for the Divyangjan:

- i. Disability assessment guidelines have been revised on 12.03.2024 with the provision to include private assessment specialists where the delay and pendency is attributable to shortage of specialists. The State/UT Governments have been requested time to time to maximize authorized number of hospital for the issuance of UDID cards and Disability Certificates.
- ii. Eight zonal training programmes have been organized across the country covering about 6000 assessment specialist including Chief Medical Officers, Medical Superintendents and Specialists, to ensure uniform, fair and efficient assessment.
- iii. Periodic training and orientation programmes for officials and medical authorities to facilitate effective implementation of the UDID project and ensure timely generation of the UDID card.
- iv. Regular meetings are held by the senior officers of the department with the States/UTs.
- v. UDID enrolment centres have been established across NIs/CRCs of the Department facilitating PwDs.

(c): The Department of Empowerment of Persons with Disabilities (DEPwD) has undertaken various measures to enhance public awareness and enrolment under the UDID Project, targeting persons with disabilities including in rural and remote areas. The department has taken measures through State/UTs Governments in organising enrolment camps, disseminating information through print, electronic, and social media platforms in multiple languages, and conducting training and sensitisation programmes for District Medical Authorities to facilitate smooth application and certification processes. Further, the social media handles of DEPwD are also used for awareness generation of the UDID project.

(d): State-wise details of the total number of UDID applications received and approved, along with the corresponding number of Persons with Disabilities (PwDs) as on 19.03.2026 is at **Annexure**.

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**Annexure referred to in reply to part (d) of the Rajya Sabha Unstarred Question No. 3808 to be answered on 25.03.2026 regarding “Approval rate of UDID”**

<b>State/UT</b>	<b>Applications received</b>	<b>UDID applications approved and corresponding number of Persons with Disabilities (PwDs)</b>
Andaman And Nicobar Islands	8090	6991
Andhra Pradesh	1026575	987831
Arunachal Pradesh	5134	4654
Assam	369770	244998
Bihar	959426	718288
Chandigarh	16822	13003
Chhattisgarh	284855	275904
Delhi	209320	110385
Goa	17188	13307
Gujarat	591875	495698
Haryana	384659	237286
Himachal Pradesh	130020	110097
Jammu And Kashmir	333499	229888
Jharkhand	283090	212893
Karnataka	1211032	934949
Kerala	539131	428442
Ladakh	4385	4271
Lakshadweep	1636	1390
Madhya Pradesh	1281661	1009305
Maharashtra	1922886	1416490
Manipur	22205	16924
Meghalaya	35453	34661
Mizoram	8014	7525
Nagaland	4539	3965
Odisha	1474262	949493
Puducherry	26259	24661
Punjab	521499	384458
Rajasthan	886754	741018
Sikkim	6295	5906
Tamil Nadu	1118084	1022956
Telangana	954237	875807
The Dadra And Nagar Haveli And Daman And Diu	6201	4724
Tripura	46920	45452
Uttar Pradesh	2172911	1676372
Uttarakhand	115797	106725
West Bengal	398321	234379

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